

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1242/2015

New Delhi this the 2nd December, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Dr. Parthasarathi Banerjee

S/o Late Sh. Bhabesh Kumar Banerjee,
Resident of 16/18, M.S.Building,
NPL Colony, New Rajinder Nagar,
New Delhi-110060.

...Applicant.

(By Advocate: None)

Versus

1. Union of India through Ex-Officio President,
Council of Scientific and Industrial Research,
His Excellency the Hon'ble Prime Ministry of India,
The Prime Minister's Office, South Block,
New Delhi-110011.
2. Union of India through the Secretary,
M/o Science and Technology,
Department of Scientific and Industrial Research,
Govt. of India, Technology Bhawan,
New Mehrauli Road, New Delhi-110016.
3. The Director General,
Council of Scientific and Industrial Research,
Anusandhan Bhawan, 2 Rafi Marg,
New Delhi-110001.
4. The Chief Vigilance Officer,
Council of Scientific and Industrial Research,
Anusandhan Bhawan, 2 Rafi Marg,
New Delhi-110001.
5. The Senior Deputy Secretary,
Department of Scientific and Industrial Research,
M/o Science and Technology,
Anusandhan Bhawan, 2 Rafi Marg,
New Delhi-110001.

6. Controller of Administration
NISTADS, Pusa Gate,
Dr. K.S.Krishnan Marg,
New Delhi-110012. ...Respondents.

(By Advocate: Shri Praveen Swarup for R-3, R-5 & R-6)

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(2)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant even on the revised call. The position was also same on 31.08.2015. It is apparent that the applicant has lost interest in pursuing his case. Therefore, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/